

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.1079 of 2006

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

13/17.04.2021

At the request of the learned counsel for the petitioner, put up this case on 29.04.2021.

Let the name of Mr. Sunil Kumar be reflected in the daily cause list as a counsel for the respondent.

(Deepak Roshan, J.)

Fahim/-